

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

DAILY CAUSE LIST DATED **30.01.2026** (FRIDAY)

CHENNAI BENCH (**HYBRID MODE**)

10:30 AM

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In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),
Hon'ble Mr. Jatindranath Swain, Member (Technical)

Note: No Mention will be permitted without prior consent of the other side.

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 66/2026 Leave to file IA No. 161/2026 For Stay IA No. 162/2026 For Exemption IA No. 163/2026 For Condone Delay IA No. 164/2026	Assistant Provident Fund Commissioner, Employees' Provident Fund Organization Vs Chinnam Poorna Chandra Rao Liquidator of Victory Electricals Limited	Mr. MS Viswanathan	
2.	Comp App (AT) (CH) (Ins) No. 69/2026 For Stay IA No. 174/2026 For Condone Delay IA No. 175/2026 For Additional Docs IA no. 176/2026	Mahesha KES Suspended Managing Director of Cauvery Neeravari Nigam Ltd Vs SPML Infra Ltd & Anr.	Ms. Sunita Srinivas	Pass Advocates For Caveator
3.	Comp App (AT) (CH) (Ins) No. 31/2026 For Stay IA No. 71/2026	Deputy Commissioner of Commercial Taxes, (Audit) - 1, Mangalore & 3 Ors Vs Udupi Cochin Shipyard Ltd & Anr	Mr. Sandeep Huilgol	
4.	Comp App (AT) (CH) (Ins) No. 44/2026 For Stay IA No. 103/2026	Assistant Commissioner of Customs Vs Renahan Vemakesan Liquidator of Rubber Wood India Pvt Ltd & Anr	Ms. Anu Ganesan	

Defective Cases

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
5.	Comp App (AT) (CH) (Ins) No. 590/2025 (With Defects)	Chandrashekhar Hariharan & Anr. Vs Vistra ITCL India Ltd & 3 Ors.	Mr. Abhijit Atur	

6.	Comp App (AT) (CH) (Ins) No. 596/2025 For Stay IA No. 1683/2025 (With Defects)	The Deputy/Assistant Commissioner of Goods & Service Tax & Central Excise Vs Mahalingam Suresh Kumar, Official Liquidator of Easun Reyrolle Ltd	Mr. SR Sundar	
7.	Comp App (AT) (CH) No. 03/2026 (With Defects)	Khoday Ghanshyam Sahasrjun & 2 Os Vs Khoday India Ltd & 10 Ors.	Mr, K Gowtham Kumar	
8.	Comp App (AT) (CH) (Ins) No. 57/2026 Leave to file IA No. 144 & 147/2026 For Condone Delay IA No. 145/2026 To dispense with IA No. 146/2026 (With Defects)	Commissioner Of Customs (Preventive) Vs Thiru Arooran Sugars Ltd, Rep by its Liquidator & 2 Ors.	Mr. Rajendran	
9.	Comp App (AT) (CH) (Ins) No. 58/2026 (With Defects)	Kantipudi Venkata Raju, Liquidator of Kaanha Shipping Pvt Ltd Vs Board of Visakhapatnam Port Authority & Anr.	Mr. Kantipudi Venkata Raju Party-in-person	
10.	Comp App (AT) (CH) (Ins) No. 59/2026 (With Defects)	Mahendra Kumar Singhi Vs RP, Singhi Buildtech Pvt Ltd	Mr. Satish Rai	
11.	Comp App (AT) (CH) (Ins) No. 60/2026 Delay in refiling IA No. 153/2026 (With Defects)	Inder Agarwal & Anr. Vs JBM Homes Pvt Ltd & Anr.	Mr. Roshan Atiq M	
12.	Comp App (AT) (CH) (Ins) No. 61/2026 For Condone Delay IA No. 154/2026 For Stay IA No. 155/2026 (With Defects)	Tenny Jose Vs CA George Varkey	Mr. Pradeep Joy	
13.	Comp App (AT) (CH) (Ins) No. 62/2026 For Stay IA No. 156/2026 For Condone Delay IA No. 157/2026 (With Defects)	Riju Ravindran Vs Shailendra Ajmera, RP Think and Learn Pvt Ltd & Anr.	Mr. V Shyamohan	

14.	Comp App (AT) (CH) (Ins) No. 63/2026 For Condone Delay IA No. 158/2026 For Stay IA No. 159/2026 (With Defects)	Madhucon Infra Ltd Vs State Bank of India & Ors.	Mr. Raja Shekar Rao Slavaji	
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For Orders

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
15.	IA No. 345/2023 (For Direction) in TA (AT) No. 76/2021 (Comp App (AT) No. 122/2018)	S.K. Bigstar Foods Ltd. & 8 Ors Vs TM Food Processing Ltd & 25 Ors WITH	Mr. I Abrar Mohammed Abdullah	Mr. Sandeep Kumar Ambalavanan- R1- R9
16.	TA (AT) No. 77/2021 (Comp App (AT) No. 163/2018)	K. Trinadha Reddy & 12 Ors. Vs TM Food Processing Ltd & 21 Ors WITH	Mr. R Antony Roche Kama	Mr. Sandeep Kumar Ambalavanan- R1- R9
17.	TA (AT) No. 78/2021 (Comp App (AT) No. 210/2018)	Rayudu Nagabhushan & 17 Ors. Vs SK Bigstar Foods Limited & 22 Ors. WITH	Mr. John Mathew	Mr. I. Abrar Mohammed Abdullah R1 Mr. Sandeep Kumar Ambalavanan R2 R3- R5-R1
18.	TA (AT) No. 80/2021 (Comp App (AT) No. 211/2018)	Kaja Gajendra Rao & 18 Ors Vs SK Bigstar Food Ltd. & 22 Ors	Mr. Deepak Kumar	Mr. I. Abrar Mohammed Abdullah R1 Mr. Sandeep Kumar Ambalavanan R2 R3- R5-R10
19.	Comp App (AT) (CH) No. 26/2023	Vishnukant Gupta Vs Sulochana Gupta WITH	Mr. Akhil Suresh	Mr. Sherry Samuel Oommen
20.	Comp App (AT) (CH) No. 27/2023	Vishnukant Gupta Vs Sulochana Gupta WITH	Mr. Akhil Suresh	Mr. PJ Anil Kumar
21.	IA No. 1202/2024 (For Substitution) in Comp App (AT) (CH) No. 28/2023 For Direction IA No. 1204/2024	Anika Gupta Vs Radha Ballabh Gupta WITH	Mr. Akhil Suresh	Mr. Sukumar Nainan Oommen
22.	IA No. 1201/2024 (For Substitution) in Comp App (AT) (CH) No. 29/2023 For Direction IA No. 1203/2024	Vishnukant Gupta Vs Radha Ballabh Gupta WITH	Mr. Akhil Suresh	Mr. Sherry Samuel Oommen

23.	Comp App (AT) (CH) No. 30/2023	Vishnukant Gupta Vs Sulochana Gupta WITH	Mr. Akhil Suresh	Mr. PJ Anil Kumar
24.	Comp App (AT) (CH) No. 31/2023	Vishnukant Gupta HUF Vs Sulochana Gupta	Mr. Akhil Suresh	Mr. PJ Anil Kumar
25.	IA No. 7188/2025 (For Condone Delay) & IA No. 7186/2025 (Delay in refiling) In TA (AT) No. 01/2025 (Comp App (AT) (Ins) No. 1847/2025 For Stay IA No. 7187/2025 For Exemption IA No. 7189/2025)	Vijay Pitamber Lulla Liquidator of Bhuvana Infra Projects Pvt Ltd Vs The Income Tax Officer (TDS) Ward-1(1)	Mr. Anuj Tiwari	
26.	IA No. 1826/2025 (For Substitution) in Comp App (AT) (CH) (Ins) No. 484/2025 For Exemption IA No. 1375/2025 For Stay IA No. 1377/2025	Sri Nandi Buildcon (Formerly Sri Nandi Green Solar) Vs Solar Semiconductor Energy Systems (India) Pvt Ltd	Mr. Mayan H Jain	
27.	IA No. 1745/2025 (For Stay) in Comp App (AT) (CH) (Ins) No. 629/2025 For Exemption IA No. 1743/2025 For Urgent Hearing IA No. 1746/2025	SGK Agencies Pvt Ltd Vs Bremels Rubber Industries Pvt Ltd & Anr.	Mr. VV Sivakumar	Mr. Abhishek Sriram R2
28.	Comp App (AT) (CH) (Ins) No. 307/2024 For Stay IA No. 820/2024	Punjab National Bank Vs Nagireddy Venkata Pratap Reddy & 8 Ors	Ms. Shweta Dubey	Mr. Ravi Rajagopalan- R1- R8
29.	Comp App (AT) (CH) (Ins) No. 202/2024 For Stay IA No. 551/2024	L Madhusudhan Rao Vs State Bank of India Stressed Assets Management Branch WITH	Mr. Sriram Venkatavaradan	Mr. Pranava Charan
30.	Comp App (AT) (CH) (Ins) No. 203/2024	L Ramalakshamma Vs State Bank of India Stressed Assets Management Branch	Mr. Sriram Venkatavaradan	Mr. Pranava Charan

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
31.	Comp App (AT) (CH) (Ins) No. 89/2023 For Exemption IA No. 318/2023	Madala Srinivasu & Anr Vs Veera Venkata Satyanarayana Rao Vadlamani & 2 Ors. WITH	Mr. T Ravichandran	Mr. Yogesh Jagia- R1
32.	Comp App (AT) (CH) (Ins) No. 90/2023 For Exemption IA No. 320/2023	Madala Srinivasu & Anr Vs AGATA Energy & Infrastructure Ltd & 17 Ors	Mr. T Ravichandran	Mr. Vijay Narayan R2 Mr. DVAS Ravi Prasad R5 R9 R10 R15 Mr. Yogesh Jagia R4 R12 R13 R16
33.	Comp App (AT) (CH) (Ins) No. 35/2026 For Exemption IA No. 80/2026 For Stay IA No. 81/2026 For Direction IA No. 83/2026	Devadas K, Suspended Director of Venue Promoters Pvt Ltd Vs Prakul Thadi,Liquidator & Anr. WITH	Mr. K Pawan Jhabakh	
34.	Comp App (AT) (CH) (Ins) No. 36/2026 For Stay IA No. 85/2026 For Exemption IA No. 86/2026 For Direction IA No. 87/2026	Maran M Suspended Director of Shaft Promoters Pvt Ltd Vs Prakul Thadi,Liquidator & Anr. WITH	Mr. K Pawan Jhabakh	
35.	Comp App (AT) (CH) (Ins) No. 37/2026 For Exemption IA No. 88/2026 For Stay IA No. 89/2026 For Direction IA No. 91/2026	Anny Johnson J Suspended Director of Navigator Creators Pvt Ltd Vs Prakul Thadi,Liquidator & Anr. WITH	Mr. K Pawan Jhabakh	
36.	Comp App (AT) (CH) (Ins) No. 38/2026 For Exemption IA No. 93/2026 For Stay IA No. 94/2026 For Direction IA No. 95/2026	Selvaraj Moses G Suspended Director of Miller Builders Pvt Ltd Vs Prakul Thadi,Liquidator & Anr. WITH	Mr. K Pawan Jhabakh	
37.	Comp App (AT) (CH) (Ins) No. 39/2026 For Stay IA No. 98/2026 For Exemption IA No. 99/2026	Maran M Suspended Director of Dublin Promoters Pvt Ltd Vs Prakul Thadi,Liquidator & Anr.	Mr. K Pawan Jhabakh	

38.	Comp App (AT) (CH) (Ins) No. 372/2023 For Stay IA No. 1136/2023 For Exemption IA No. 1137/2023	T. Johnson, Shareholder and Suspended Director of the Corporate Debtor, Jeffson Universal Logistics Pvt. Ltd. Vs Anil Kumar Khicha, IRP of Jeffson Universal Logistics Pvt Ltd & Anr	Mr. K Pawan Jhabakh	Mr. NP Vijaykumar R2
39.	Comp App (AT) (CH) (Ins) No. 68/2024 For Stay IA No. 201/2024	SP Coal Resources Pvt Ltd Vs Integrated Thermoplastics Ltd	Mr. P Jesus Moris Ravi	Mr. Varun Srinivasan
40.	Comp App (AT) (CH) (Ins) No. 180/2024 For Stay IA No. 491/2024	Punjab National Bank Rep by its AGM, PV Lakshmi Narayanan Vs Pankaj Srivatsava & Anr	Mr. Varun Srinivasan	Mr. Abhishek Anand R1 Ms. Krutika Raghavan R2
41.	Comp App (AT) (CH) (Ins) No. 339/2024	Vemuri Ravi Kumar Vs Bhrigu Infra Pvt Ltd & 8 Ors	Dr. Uma Shanker Gollapudi	Mr. Abhishek Jenasenan- R2-R5
42.	Comp App (AT) (CH) (Ins) No. 83/2025 For Stay IA No. 240/2025 To Adv. Hg. IA No. 1541/2025	Sri Brindhavan Brick Works Vs Ashish Vyas, RP of Maan Sarovar Properties Development Pvt Ltd WITH	Ms. R Moneshaa	Mr. F Raymond Albyness
43.	Comp App (AT) (CH) (Ins) No. 141/2025 For Stay IA No. 382/2025	Sri Brindhavan Brick Works Vs Aashish Vyas, RP of Maan Sarovar Properties Development Pvt Ltd & 3 Ors.	Ms. R Moneshaa	Mr. F Raymond Albyness
44.	Comp App (AT) (CH) (Ins) No. 97/2025 To dispense with IA No. 271/2025	Government of Tamil Nadu, Commercial Taxes & Registration Department Represented by Deputy Commissioner (ST)-IV Vs S. Rajendran, RP of Empee Distilleries Ltd & Anr	Mr. P Sathish	
45.	Comp App (AT) (CH) (Ins) No. 109/2025	Pathukasahasram Raghunathan Raman, Liquidator Vs Khushboo Sharma	Mr. Shreyas Jayasimha	

46.	Comp App (AT) (CH) (Ins) No. 398/2025	V N Ajit Kumar & 8 Ors Vs Annie Abraham, Liquidator, MR Realtors Pvt Ltd & 5 Ors.	Mr. V N Ajit Kumar Party-in-person	Mr. Ashwin Shanbhag R1 Mr. Mohan Jacob George R3 Mr. Jayesh Mohankumar R4 Mr. Sasi Nair R5, R6
47.	Comp App (AT) (CH) (Ins) No. 454/2025 For Stay IA No. 1634/2025	Haritham Buyer's Association Vs VN Ajit Kumar & 11 Ors	Mr. K Jayesh Mohankumar Mr. Vimal Vijay	Mr. VN Ajit Kumar R1 R1 Mr. Ashwin Shanbhag R10 Mr. Mohan Jacob George R12
48.	Comp App (AT) (CH) (Ins) No. 436/2025 For Stay IA No. 1246/2025	Pradeep Kumar Sekar & Anr. Vs Solar Semiconductor Energy Systems (India) Pvt Ltd Rep by RP Murali Prasad Nalam	Mr. Pranav Gopalakrishnan	
49.	Comp App (AT) (CH) (Ins) No. 455/2025 For Exemption IA No. 1301/2025	The Royal Castle Owners Welfare Association (TRCOWA) Vs TruPro Insolvency Services LLP, RP, Amar Prakaash Developers Pvt Ltd & 11 Ors. WITH	Mr. Kishore Balasubramania	
50.	Comp App (AT) (CH) (Ins) No. 471/2025 For Exemption IA No. 1339/2025	The Temple Waves All Block Flat Owners Welfare Association &2 Ors Vs TruPro Insolvency Services LLP RP of Amar Prakaash Developers Pvt Ltd & 11 Ors.	Mr. Kishore Balasubramaniam	
51.	Comp App (AT) (CH) (Ins) No. 505/2025	IDBI Bank Ltd & 10 Ors Vs Haldia Petrochemicals Ltd & 5 Ors	Mr. T Ravichandran	Mr. S Satish R2
52.	Comp App (AT) (CH) (Ins) No. 527/2025 For Stay IA No. 1486/2025 To dispense with IA No. 1487/2025 For Additional Docs IA No. 1488/2025 For Direction IA No. 1489/2025	Zeba Anwar Suspended Director of Milestone Aluminium Company Pvt Ltd Vs FUSO Glass India Pvt Ltd & Anr.	Mr. Chandramouli Prabhakar	Ms. Alpa Jain, PCS

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
53.	Comp App (AT) (CH) No. 33/2021 For Interim Injunction IA No. 720/2025 For Direction IA No. 1282/2025 Delay in re-filing the IA IA No. 1283 & 1284/2025	Badigeri John Davidson & 4 Ors. Vs Ceylon and India General Mission & 9 Ors	Ms. Sushma Nagara	Mr. Raghuram Cadambi Ms. Pearl Mathijia R1,R5
54.	Comp App (AT) (CH) (Ins) No. 141/2021	BS Limited (In Liquidation) Vs Rajesh Agarwal & 12 Ors	Mr. M Anil Kumar	Mr. V Arunkumar-R1 R2 Mr. B Dhanaraj- R5 Mr. S Chidambaram R13
55.	Comp App (AT) (CH) (Ins) No. 182/2021 Leave to file IA No. 369/2021 For Exemption IA No. 367/2021	Prakash Balasundaram & 9 Ors Vs Shivadutt Bannanje, RP, Fortuna Urbanscape Pvt Ltd & 2 Ors. WITH	Mr. Vadiraj Anirudh	Mr. Anant Merathia R1 Mr. Naman Jhabakh R3
56.	Comp App (AT) (CH) (Ins) No. 183/2021	Prakash Balasundaram & 9 Ors Vs Shivdutt Bananje, RP, Fortuna Urbanscape Pvt Ltd & 37 Ors	Mr. Vadiraj Anirudh	Mr. Anant Merathia R1
57.	Comp App (AT) (CH) (Ins) No. 303/2021	Pradeep Kumar & 52 Ors. Vs Rajendran, RP of Bristo Foods Pt. Ltd. & 3 Ors	Mr. Philip Mathew	Mr. Vinod PV- R1 Mr. Sankar P Panicker R2, R4
58.	Comp App (AT) (CH) (Ins) No. 78/2022 For Stay IA No. 158/2022 Urgent Hearing IA No. 159/2022	Roxcel Trading Company GmbH Vs Satyadevei Alamuri, RP of NUI Pulp & Paper Industries Pvt Ltd & 4 Ors	Ms. Savitha K Jagadeesan	Mr. Ramaswamy Meyappan- R1
59.	Comp App (AT) (CH) (Ins) No. 99/2022	SSP Pvt Ltd Vs Vintage Coffee Pvt Ltd	Mr. JR Jayant	Mr. M Maharshi Viswaraj
60.	Comp App (AT) (CH) (Ins) No. 237/2023	Ashish Mishra Vs Expat Projects and Development Pvt Ltd	Mr. Aditya Parolia	Mr. Uday Shankar RM
61.	Comp App (AT) (CH) (Ins) No. 303/2023 For Exemption IA No. 927/2023 For Directions IA No. 928/2023 For Stay IA No. 929/2023	NWCC Supply Chain Solutions Pvt Ltd Vs Metro Cash & Carry India Pvt Ltd WITH	Mr. Gagan Chhabra	Mr. M Roshan Atiq

62.	Comp App (AT) (CH) (Ins) No. 304/2023 For Exemption IA No. 930/2023 For Stay IA No. 931/2023 For Directions IA No. 932/2023	North West Carrying Company, LLP Vs Metro Cash & Carry India Pvt Ltd	Mr. Gagan Chhabra	Mr. M Roshan Atiq
63.	Comp App (AT) (CH) (Ins) No. 01/2024 For Stay IA No. 3/2024 For Exemption IA No. 4/2024 To Adv. Hg. IA No. 963/2024	Radiant Corporation Pvt Ltd, Rep by its Authorized Rep KVV Janardhana Rao Vs Gullapalli Kishore Babu, Chairperson of the Monitoring Committee of Jeevan Polymers Pvt Ltd & Anr	Mr. Ch. Siddhartha Sarma	Ms. JVL Bharati- R1 Mr. Manjeet Bucha, CS R2
64.	Comp App (AT) (CH) (Ins) No. 409/2024	Jindal Steel & Power Ltd Vs Sanjay Gupta Liquidator, Lanco Babandh Power Ltd.	Mr. Anirudh Krishnan	Ms. Shalya Agarwal

INSTRUCTIONS FOR SMOOTH VC HEARINGS

- Upon clicking the join button, the Learned Advocate/Authorized Representative/Party-in-Person shall enter the following particulars: - **(a) Item No. (b) Name (c) Appellant / Respondent / Party-in-Person**
- In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter **“Mentioning-Name”**.
- After joining, it must be ensured that **the video is always on ‘OFF’ mode** and the Mic is always on MUTE mode. Video should be switched **ON only** by the Counsel for the parties/litigants to a case, when the concerned Item No. is called for **hearing** and Mic should be UNMUTED only by the party speaking. All other participants shall keep their respective Mic MUTED.
- Detailed instructions for joining video conferencing are made available at:
[https://nclat.nic.in/sites/default/files/2023- 11/Instructions%20for%20joining%20Video%20Conferencing.pdf](https://nclat.nic.in/sites/default/files/2023-11/Instructions%20for%20joining%20Video%20Conferencing.pdf)
- The appearance slips may be sent at: vcnclatchennai5@gmail.com
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- For any technical support Parties may contact the following officials during the office hours on working days:

VC Support – Ms. Anusha, Ms. Hemavathy Krishnan and Mr. Ram Prasath B.
(044-28880500), or through email on **e-mail ID:** vcnclatchennai5@gmail.com

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By the order of Hon'ble Member (Judicial)

Chennai Bench

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